COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY

(Appellate Jurisdiction)

APPEAL NO. 397 OF 2017 & IA NO. 849 OF 2017

Dated: 5th April, 2018

Hon'ble Mr. I. J. Kapoor, Technical Member Present:

Hon'ble Mr. Justice N. K. Patil, Judicial Member

In the matter of:

Vs.

M/s Asian Concretes and Cement (P) Ltd. & ...Appellant(s)

Himachal Pradesh Electricity Regulatory

...Respondent(s)

Commission & Anr.

Counsel for the Appellant(s) : Mr. Ajaya Vaidya

Counsel for the Respondent(s) Mr. Manoj Kr. Sharma for

Mr. Pradeep Misra for R-1

Mr. Ashwin Ramanathan Ms. Parichita Chowdhurv for Mr. Anand K. Ganesan for R-2

ORDER

Learned counsel for respondent No.2 seeks four weeks more time to file reply. She may take steps to file the same on or before 04.05.2018 after serving copy on the other side. Rejoinder may be filed within two weeks thereafter.

List the matter on 19.07.2018 Tag to Appeal No. 396 of 2017.

(Justice N. K. Patil) Judicial Member

(I.J. Kapoor) **Technical Member**

ts/mk